

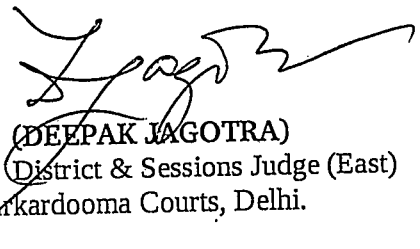
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT,
KARKARDOOMA COURTS DELHI

O R D E R

The following posting/transfer is hereby made with immediate effect:-

Sl. No.	Name	From	To
1.	Sh. Nischal Darnal S/o Sh. Pramesh Darnal E.C.:85027915	PA in the Court of Sh. Akhil Malik, MM (Municipal-01), East District, Karkardooma Courts, Delhi.	PA in the Court of Ms. Chhaya Tyagi, Metropolitan Magistrate-05, East District, Karkardooma Courts, Delhi.

Note :: Non-compliance of the transfer order or immediately proceeding on leave shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.



(DEEPAK JAGOTRA)
Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi.

No. 7690 - 7700 /P&T/Admn./East/KKD/2022

Dated, Delhi the 20/9/2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The DDO, East District, Karkardooma Courts, Delhi.
3. The Administrative Officer (Judl.), Admn.-I, O/o Principal District & Sessions Judge (HQ), Delhi.
4. The Accounts Officer, East District, Karkardooma Courts, Delhi.
5. The Officer/Official concerned.
6. Dealing Officials, T&P Admin-I, Personal File/Leave/ACR Cell.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. R&I Branch, East District, Karkardooma Courts, Delhi for uploading the same.
9. Dealing Official, LAYERS, Tis Hazari Courts, Delhi.
10. PS / Reader to the undersigned.
11. Concerned File.


Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi

website

July

2011